

OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W) DWARKA COURTS: NEW DELHI

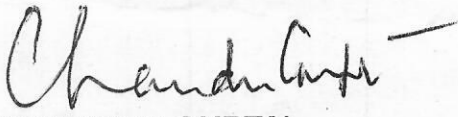
ORDER

In partial modification to this office order No. 28857-28950/Committees/Dwk/2018 dated 30.11.2018, the following Committee is hereby, re-constituted as under, with immediate effect :-

NAME OF COMMITTEE	NAME OF THE JUDICIAL OFFICERS	DESIGNATED AS
Sexual Harassment Committee	Ms. Raj Rani Mitra, ADJ	Chairperson
	Sh. Vijay Kumar Dahiya, Spl Judge (CBI)	Member
	Ms. Neha, MM (Mahila Court)	Member
	Sh. Jagmohan Singh, Secy, DLSA (S-W)	Member
	Ms. Richa Gusain Solanki, MM (Mahila Court)	Member
	Ms. Anjali Pathak, Advocate	Member
	Ms. Varsha Upadhaya, Personal Assistant	Member
	Ms. Jyoti Grover, Judicial Assistant	Member

Note:-

- 1) Any correspondence with the Hon'ble High Court of Delhi is to be done through the undersigned.

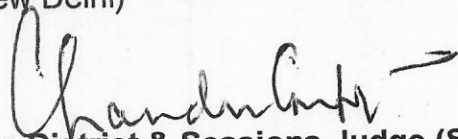

(CHANDRA GUPTA)
Officiating District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No 29807-28901 /Committees/DWK/2018

Dated 7.12.18

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka, New Delhi.
4. All the Officers/Officials concerned.
5. All the Sr. A.O.s (J)/A.O.s (J)/Branch Incharges, Dwarka Courts, New Delhi.
6. The District & Sessions Judge's Secretariat, Dwarka Courts, New Delhi.
7. The Office of CMM, Dwarka Courts, New Delhi.
8. The Care Taking Branch, Dwarka Courts, New Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi (with request to upload this order on the official website)
10. Incharge, Computer Branch, Dwarka Courts, New Delhi (with the request to upload this order on the official website of District Courts, Dwarka, New Delhi)


Officiating District & Sessions Judge (S-W)
Dwarka Courts, New Delhi